

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing



O.A. No.060/1030/2021

Chandigarh, this the 27th day of September, 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal,
Chandigarh Bench, Chandigarh)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal,
Bangalore Bench, Bangalore)

Ram Raj son of Sh. Bhagwati Prasad, age 61 years, resident
of House No. 409, Beant Nagar, Post Office PAP Lines,
Jalandhar Cantt. PIN-144006.

...Applicant

(BY ADVOCATE: Sh. D.R. Sharma)

VERSUS

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi-110001.
2. Divisional Railway Manager (P), Northern Railway, Ferozpur, Punjab. Pin :-152001.
3. Senior Divisional Finance Manager, Northern Railway, Ferozpur Division, Ferozpur. Pin:-152001.

...Respondents



O R D E R(Oral)

Per: SURESH KUMAR MONGA, MEMBER (J):

1. After arguing the matter for some time, learned counsel for the applicant stated that the applicant wishes to withdraw the present Original Application with liberty to pursue his remedy with the departmental authorities.
2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
Member (A)

(SURESH KUMAR MONGA)
Member (J)

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